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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
Registration T.A. No.892 of 1986
(O.S. No.387 of 1971)

K.N.Upadhyay Vs. Union of India & Others.

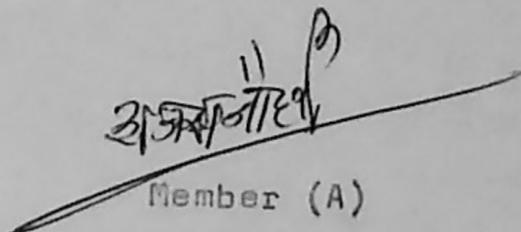
Hon.S.Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

The only plaintiff K.N.Upadhyay
is said to be dead.

Shri G.P. Agarwal for respondents
is present.

The application (Suit No.387 of 1971)
abates.



Member (A)



Vice Chairman

Dated the 11th March, 1988

RKM